

# RAJASTHAN HIGH COURT, JODHPUR

## :: NOTIFICATION ::

No. : 03/Misc./2019

Date:18.05.2019

It is notified that with a view to achieve the goal set up by the Judiciary for "Speedy Justice" and "Access to Justice" to all, the following Special Benches are constituted at the High Court of Judicature for Rajasthan at Principal Seat, Jodhpur and Bench, Jaipur during the first week (from 03.06.2019 to 07.06.2019) and fourth week (from 24.06.2018 to 28.06.2018) of the ensuing Summer Vacation for disposal of Criminal Appeals in which the Convict has been in jail for five or more years and other matters with the consent of both the parties :-

### RAJASTHAN HIGH COURT PRINCIPAL SEAT , JODHPUR

First Week of Vacation (from 03.06.2019 to 07.06.2019)	
DB	Hon'ble Mr. Justice Vijay Bishnoi and Hon'ble Mr. Justice Arun Bhansali
Fourth Week of Vacation (from 24.06.2019 to 28.06.2019)	
SB	Hon'ble Mr. Justice Sandeep Mehta

### RAJASTHAN HIGH COURT BENCH, JAIPUR

First Week of Vacation (from 03.06.2019 to 07.06.2019)	
DB	Hon'ble Mr. Justice Veerendr Singh Siradhana and Hon'ble Mr. Justice Ashok Kumar Gaur
SB	Hon'ble Mr. Justice Pankaj Bhandari
Fourth Week of Vacation (from 24.06.2019 to 28.06.2019)	
DB	Hon'ble Mr. Justice Mohammad Rafiq and Hon'ble Mr Justice Goverdhan Bardhar

The above Benches are constituted with the stipulation that only those cases will be taken up in which both the parties would appear and no adverse order will be passed in the absence of the Lawyers. In this regard, the co-operation of all concerned is requested.

BY ORDER

18.5.19

(ANOOP KUMAR SAXENA)  
REGISTRAR (ADMN.)

Copy to the following for information & necessary action :-

01. Secretary General, Supreme Court of India, New Delhi.
02. Registrar General, All High Courts.
03. Secretary, Department of Law & Justice, Government of India, New Delhi.
04. Chief Secretary, Government of Rajasthan, Jaipur.
05. Principal Secretary, Government of Rajasthan, Law Department, Jaipur.
06. Secretary to the Government, Home Department, Jaipur.
07. Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
09. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
10. All Registrars, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
11. Registrar (Classification), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur for uploading the same on the official website.
12. O. S. D. (F&I), Rajasthan High Court, Jodhpur.
13. Registrar-cum-C.P.C., Rajasthan High Court, Bench, Jaipur.
14. Registrar, Rajasthan High Court, HQR Delhi, Room No. 410, Rajasthan House, 7, Prithvi Raj Road, New Delhi – 110011.
15. Registrar (Judl.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur with the direction to instruct the Stamp Reporters that during this period they shall ensure that the motion is accompanied with an application for urgency in civil matters for being entertained for the satisfaction of Hon'ble Vacation Judge.
16. All Sr. Dy. Registrars/ Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
17. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
18. All Assistant Registrars/Court Officers/Sr. Librarians, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
19. Private Secretary to all Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
20. All Administrative Officers (Judicial) /A.A.Os., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
21. Member Secretary/Dy. Secretary, Rajasthan State Legal Services Authority, Jaipur/ Jodhpur.
22. All District & Sessions Judges.
23. Presiding Officers, All Tribunals.
24. Director, Rajasthan State Judicial Academy, Jodhpur.
25. Superintendent, Government Press, Jaipur for publication in the next Rajasthan Rajpatra Edition.
26. Chairman, All India Lawyers' Union, Rajasthan Unit-44, Subhash Marg, C-Scheme, Jaipur.
27. Director, Public Relations Officer, Rajasthan, Jaipur.
28. Advocate General/Addl. Advocate General, Jaipur/Jodhpur.
29. The Government Advocate, Rajasthan, Jaipur/Jodhpur.
30. Secretary, Bar Council of Rajasthan, Jodhpur.
31. President, Rajasthan High Court Advocate's Association, Jodhpur.
32. President, Rajasthan High Court Lawyer's Association, Jodhpur.
33. President, Rajasthan High Court Bar Association, Bani Park, Jaipur.
34. Official Liquidator, Rajasthan High Court Bench, Jaipur, 39, Hospital Road, C-Scheme, Jaipur.
35. Registrar, Central Administrative Tribunal, Jodhpur.
36. Editor, Indian Law Reports, Rajasthan Series, Rajasthan High Court, Jodhpur.
37. Editor, Rajasthan Patrika/Dainik Bhashkar/Dainik Navjyoti, Jodhpur.

18.5.19  
REGISTRAR (ADMN.)